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PUBLIC NOTICE

[Pursuant to the Rule 37(2) of the LLP Rules, 2009]



GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS O/O THE REGISTRAR OF COMPANIES, JAMMU AND KASHMIR CUM

OFFICIAL LIQUIDATOR ATTACHED TO THE HON'BLE HIGH COURT OF JAMMU AND KASHMIR

HALL NO.405 TO 408, SOUTH BLOCKS, BAHU PLAZA, RAIL HEAD COMPLEX, JAMMU (Also at SDA Office Complex, Ground Floor, Bemina Bye Pass Srinagar, and Kashmir)

Public Notice No- ROCLLPISec.75/

Dated - 04-12-2018

Reference:

In the matter of striking off of LLPs under section 75 of the LLP Act, 2008 read with the Rule 37 of the LLP Rules, 2009.

1. Notice is hereby given that the below mentioned LLPs (2 Nos.) have made application in Form24 for striking off their names from the Register in pursuance to the Section 75 of the LLP Act, 2008 read with the Rule 37(1)(b) of the **6**2LLP Rules, 2009.

And, therefore, the Registrar proposes to remove strike off the names of the above mentioned LLPs from the register and dissolve them unless a cause is shown to the contrary, within one month from the date of this notice.

2. Any person objecting to the proposed removal striking off of name of the LLPs from the Register of LLPs may send his/her objection to the office address mentioned herein above within one month from the date of publication of this notice.

S.No	LLPIN	Name of the LLP
	AAI-	
1	5106	SOM RAJ BAKSHI REAL ESTATE SERVICES LLP
	AAJ-	
2	8358	GRAVITYWAVE TECHNOLOGIES LLP

Yours faithfully

(Ruvit Rumar)

Registrar of Companies -Cum-Official Liquidator, J&K